Annexure 3

Yosmite Engineering Private Limited; CIRP commenced on 04.04.2025;

List of creditors as on 26.6.2025

List of Operational Creditors (other than Workmen and Employees and Government Dues)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Sharoff Steel Suppliers	06.05.2025	227,257.00	227,257.00	0	0	-	Please refer notes
2	Mamta Steels Corporation	08.05.2025	16,184,363.00	5,470,735.00	0	0	10,713,628.00	Please refer notes
3	MK Ganesh	26.05.2025	733,050.00	1.00	0	0	733,049.00	Clarification sought, response pending
	Total		17,144,670.00	5,697,993.00	-	-	11,446,677.00	

^{1.} As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when she comes across additional information warranting such revision

- 2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- 3. Information / evidence / clarification is pending from Operational Creditor/Management for the claims under verification

4. Claim of Mamta Steels Corporation has been partially admitted based on the NCLT order and further clarification / documents have been sought from the CD & Claimant. Admitted principal component of the operational debt basis the NCLT admission order. However, the claimant has not provided with any underlying documents till to this date.

Asha Rathod

Interim Resolution Professional

Yosmite Engineering Private Limited

Regn. No. . .IBBI/IPA-001/IP-P-02017/2020-2021/13108

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ASHA RATHOD

IP Regn. No. IBBI/IPA-001/
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